

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 210 of 2020

IN THE MATTER OF:

Prakash P. Sheth

...Appellant

Versus

Indus Cityscapes and Constructions Pvt. Ltd.

...Respondent

For Appellant: Mr. Udian Sharma, Advocate.

For Respondent: Mr. Vivek Jain, Ms. Suchitra Kumbhat and Mr. Sachin Sharma, Advocates.

O R D E R

04.03.2020 List the Appeal 'For Admission (After Notice)' on **24th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)